

**IN THE COURT OF HHJ SHRI K.M. JAISWAL**  
**ADDL SESSIONS JUDGE OF C.R NO.58**  
**BOARD OF C.R. No. 58**  
**DATED 23.07.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>STAGE</b>
1	SC 597/17	The State Mankhurd Police Station Vs Shivpoojan Sukhnandan Jaiswar	Hearing on Exh.40
2	BA 1249/20 and Exh.81 in SC 88/18	The State of Kherwadi P. Stn V/s Mohd Niyaz Mohd Siraz Hashmi	Hearing
3	BA Exh.21 in SC 115/18	The State Ghatkopar P. Stn V/s Ahmed Raza Sajid Shaikh and anr	Hearing Exh.21
4	SC 716/12	The State DCB CID Vs Parvez Iqbal Tak	Say and Hearing on Exh.648 and Exh.650
5	SC 166/20	The State of Maharashtra - Wadala Rly. Police Station Vs Amol Shankar Sonawane and others 03	Hearing Exh.4
6	MA 189/20 in BA 1212/20 in SC 757/16	Dharavi Police Station Vs Mahipal Basappa Shivanand	Hearing

7	BA Exh.8 in SC 339/18	STATE GOVERNMENT Agripada Police Station Vs Noor Mohd. Jahangir Mansoori	Say and hearing BA Exh.8
8	SC 526/17	The State Agripada Police Station Vs Rahul Kashiram Shrivardhankar	Say/Hearing on Exh.59
9	SC 137/18 (Email App)	The State of V.P. Raod Police Station Vs Jamanaprasad Ramgopal Shukla and 1 Accud.	Say and Hearing on Exh.19
10	SC 154/14	The State Santacruz PS Vs Iliyas Abdul Ajj Khan @ Iliyas Bachkana Samir and others	Say and Hearing on Exh.41
11	MA 195/20 in BA 1356/20 in SC <a href="#">135/17@SC</a> 310/17	Farooq Mohammed Fakir Shaikh Vs State Shivaji Nagar Police Station	Hearing